

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 603  
(IB)-667(PB)/2021  
IA/1778/2024 (New IA), IA/2235/2022

**IN THE MATTER OF:**

**Mr. Anant Saxena (through RP Gagan Gulati)**

**...PETITIONER**

**Section**

**U/s 94 of (IBC)**

**Order delivered on 19.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Adv. Iswar Mohapatra, Adv. Abhishek  
Pandey.**

**For the Capri Global Capital Ltd**

**:Adv. Gaurav Srivastava**

**For the Respondent**

**:**

**ORDER**

**IA/1778/2024**

This is an application filed by the Personal Guarantor under Section 98 of the IBC, 2016 seeking replacement of the RP.

Heard the Ld. Counsel on behalf of the Personal Guarantor. It was submitted that vide order dated 29.03.2022 this Adjudicating Authority had appointed Mr. Gagan Gulati as the IRP. Mr. Gagan Gulati, the IRP had filed his report under Section 99.

In view of the facts mentioned in Para-5 of the application, the Applicant has sought replacement of the said RP with new RP i.e. Mr. Rakesh Kumar Gupta having IBBI Registration No. IBBI/IPA001/IP-P00833/2017-18/11418. His consent and valid Authorization for Assignment (AFA) is also placed on record.

In view of the above, we hereby appoint Mr. Rakesh Kumar Gupta having IBBI Registration No. IBBI/IPA001/IP-P00833/2017-18/11418 as new RP in the matter in place of Mr. Gagan Gulati. The earlier RP i.e. Mr. Gagan Gulati is discharged from his duty and he is directed to handover all the materials and documents available to the newly appointed RP. Newly

appointed RP is directed to take over the matter and remain present during the hearing of the matter either himself or through counsel. Newly appointed RP is also directed to perform his duty as assigned to him in the IB Code as well as in the Regulations.

Copy of this order may be sent to IBBI and Mr. Rakesh Kumar Gupta for information.

IA/1778/2024 is **disposed of**.

List the matter on **29.05.2024** alongwith IA/2235/2022.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**